

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3296

ANSWERED ON:13.03.2003

COMPOSITE REGIONAL CENTRES FOR DISABLED PERSONS

NANDIPAKU VENKATASWAMY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government have set-up Composite Regional Centres (CRCs) for persons with disabilities in the country;
- (b) if so, the places where these centres have been set-up;
- (c) the functions of these centres; and
- (d) the total financial outlay and the amount sanctioned and spent thereon during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) Yes, Sir

(b) & (c) Five Composite Regional Centres for Persons with Disabilities (CRCs) have been set up at Srinagar, Sundernagar (H.P.), Lucknow, Bhopal and Guwahati to provide facilities for manpower development and ensuring availability of rehabilitation services for all categories of disabilities.

(d) Funds have been sanctioned for setting up the Composite Regional Centres from the generic Scheme for Implementation of PWD Act. During the last three year, an amount of Rs. 829.49 lakhs has been released for this purpose.